
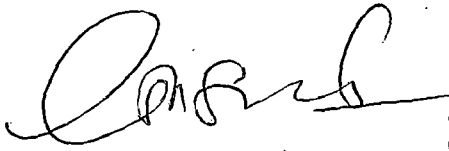


C.A.T. Bench, Jaipur

Date of Order	Orders
27.08.2002	<p>Mr. P.N. Jatti, Counsel for the applicant. Mr. B.N. Sandu, Counsel for the respondents.</p> <p>Learned counsel for the respondents has placed on record a copy of the order whereby the the applicant has been absorbed in the BSNL w.e.f. 1.10.2000.</p> <p>2. Having seen the order, Mr. P.N. Jatti, learned counsel for the applicant states that the OA may be returned to him for presentation to the proper court.</p> <p>3. Consequently, it is directed that the OA be returned to the applicant in accordance with rules for presentation to the proper forum.</p> <div> (GOPAL SINGH) ADMN. MEMBER</div> <div> (G.L. GUPTA) VICE CHAIRMAN</div>

Recd
copy of O/A
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W.D. 27/8
SLR

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By: [Signature]